

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/173/2016

NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. PRABHAKARAN

for

M/s. RAMASUBRAMANIAM ASSOCIATES

Respondent. 1, 2, 4-7

[Signature]

2. SANDEEP KUMAR

for. HARI SHANKAR MUNE

Resp. 3

[Signature]

3. Vijaya Prashanth. S

Counsel for petitioner

[Signature]

ORDER

Shri Vijaya Prashanth, counsel for petitioner present. Shri Prabhakaran, counsel for R1, R2, R4 to R7 and Shri Sandeep Kumar, counsel for R3 are present. Counsel for R1, R2, R4 to R7 sought time for filing sur rejoinder. Time enlarged at request as a last chance, failing which the right of filing sur rejoinder shall stand forfeited. Put up on **31.05.2017 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)